

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2337

ANSWERED ON:16.08.2011

FINANCIAL ASSISTANCE TO NGOS

Ganpatrao Shri Jadhav Prataprao;Kaswan Shri Ram Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Governmental provides any financial assistance to the Non-Governmental Organisations (NGOs) working in the agriculture sector in different States of the country;
- (b) if so, the details of assistance provided to various NGOs in the country, during the last three years and the current year, State-wise including Maharashtra and scheme-wise;
- (c) whether any of the said NGOs are reported to have been involved in financial irregularities;
- (d) if so, the details thereof and action taken thereon; and
- (e) the monitoring mechanism put in place in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

(a): Yes, Madam.

(b): The details of grants allocated / sanctioned to such NGOs during each of the last three years and the current year, state-wise, including Maharashtra are at Annexure-I.

(c) to (e): No irregularity has come to the notice of the Department. It is for the State Government to monitor utilization of funds received from the Central Government.